

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Writ Petition(s)(Civil) No(s). 109/2008

WILDLIFE FIRST & ORS.

Petitioner(s)

VERSUS

MINISTRY OF FOREST AND ENVIRONMENT & ORS.

Respondent(s)

(ONLY LETTER DT. 03.02.2023 RECEIVED FROM DR. JAYANT SARODE,  
DIRECTOR, NATIONAL COMMISSION FOR SCHEDULED TRIBES IS LISTED FOR  
ORDERS )

Date : 20-02-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. P. K. Manohar, AOR

For Respondent(s)

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Mr. T. Vijaya Bhaskar Reddy, Adv.  
Ms. Rajeswari Mukherjee, Adv.  
Mr. K. V. Girish Chowdary, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

A Letter has been received from the Director of National Commission for Scheduled Tribes, requesting for copies of complete set of Writ Petition (C) No. 109/2008 along with counter affidavits and additional affidavits, if any, filed in the said case, till date.

As requested, Registry to forthwith provide soft copies of the documents sought for.

Thereafter, the matter be listed before the Hon'ble Court, as per rules.

PAVANESH D.  
Registrar

pm